

ITEM NO.16

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 10244/2015

(Arising out of impugned final judgment and order dated 26-10-2015 in CRMWP No. 25356/2015 passed by the High Court Of Judicature At Allahabad)

RITIKA AWASTY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 28-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Yash Pal Dhingra, AOR (Not Present)

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
Mr. V Mohana, Sr. Adv.
Mr. Raj Bahadur Yadav Aor, Adv.
Mrs. Ruchi Kohli, Adv.
Mr. Snidha Mehra, Adv.
Mr. Sanjay Kumar Visen, Adv.
Mr. Raghav Sharma, Adv.
Mr. Sabrish Subramanium, Adv.
Mr. T. S. Sabarish, Adv.
Mr. Raj Bahadur Yadav, AORMr. R. C. Kaushik, AOR
Ms. Prerna Mehta, AOR
Ms. Manju Jetley, AORMr. Gaurav Teotia, Adv.
Dr. Nitin Kumar Shaa, Adv.
Mr. D Satyanarayan, Adv.
Ms. Sunita Bhardwaj, Adv.
Ms. Vasundhara Rana, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Satyendra Kumar, AOR

Mr. Vishwa Pal Singh, AOR

Ms. Garima Prasad, A.A.G.
Mr. Rajat Singh, AOR
Mr. Aviral Saxena, Adv.

Mr. Sarthak Chandra, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

Mr. Rahul Kaushik, Adv.
Ms. Bhuvneshwari Pathak, AOR
Mr. Shashank Bajpai, Adv.
Mr. Chandra Kant Sharma, Adv.
Mr. Gopi Chand, Adv.
Mr. Shubhankar Singh, Adv.
Mr. Dhanesh Kumar, Adv.

Mr. Abhishek Vikas, AOR

Mr. Vivek Agrawal, Adv.
Mr. Pramoshan Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Sk Warish Ali, Adv.
Dr. Vinod Kumar Tewari, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

As prayed for by Ms. Aishwarya Bhati, learned Additional Solicitor General, two weeks' time is granted to produce an affidavit of the Secretary of the Department concerned to apprise this Court regarding action taken and to justify the follow up action taken, permissible as per the procedure and to show what expected further action may be taken and further recourse expected.

Re-list on 20.03.2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
BRANCH OFFICER